THE FOURTH SCHEDULE
(See section 18)
AMENDMENTS TO THE DELIMITATION OF COUNCIL CONSTITUENCIES
(BIHAR) ORDER, 1951

(1) In the Table, omit the entries relating to—

(i) Bhagalpur-cum-North Chhotanagpur (Graduates) Constituency;
(ii) South Chhotanagpur (Graduates) Constituency;
(iii) Bhagalpur-cum-North Chhotanagpur (Teachers) Constituency;
(iv) South Chhotanagpur (Teachers) Constituency;
(v) Santhal Parganas (Local Authorities) Constituency;
(vi) Hazaribagh (Local Authorities) Constituency;
(vii) Giridih (Local Authorities) Constituency;
(viii) Ranchi (Local Authorities) Constituency;
(ix) Palamau (Local Authorities) Constituency;
(x) Dhanbad (Local Authorities) Constituency;
(xi) East Singhbhum-cum-West Singhbhum (Local Authorities) Constituency.

(2) In the Table, in column 2,—

(i) against “Kosi (Graduates) Constituency” in column 1, after the word “Khagaria”, insert the words “Bhagalpur Monghyr”;
(ii) against “Kosi (Teachers) Constituency” in column 1, after the word “Khagaria”, insert the words “Bhagalpur Monghyr”.